

¹[SCHEDULE B

Enactments which are not affected by this Act.

[See section 3(2).]

Year.	No.	Short title.
(1)	(2)	(3)
BOMBAY ACTS.		
1876	II	The Bombay City Land Revenue Act, 1876.
1898	I	The City of Bombay Municipal Investment Act, 1898.
1915	IV	The Bombay City Survey Act, 1915.]

¹ This Schedule was substituted for the original by Bom. 8 of 1950, s. 8.